

- g. Making senior management functionaries responsible for exercising effective supervision & control in QC functions during the period of food grain procurement so that procurement of Below Rejection Limit (BRL) food grains can be ruled out to large extent.

Entitlements of children in National Food Security Bill

2211. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government is committed to implement food security system in the country and so considering to introduce the National Food Security Bill for enacting legislation to this effect;

(b) if so, the details thereof;

(c) whether it is a fact that there are certain shortcomings in the proposed Bill, with regard to entitlements of children and some States are opposing the Bill in the present form;

(d) if so, the details thereof; and

(e) the steps being taken by Government to include the entitlements of children in the Bill and satisfy the opposing States?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) to (e) Government introduced the National Food Security Bill, 2011 in the Lok Sabha on 22.12.2011 to provide for food and nutritional security in human life cycle approach, by ensuring access to adequate quantity of quality food at affordable prices to people to live a life with dignity. Besides coverage of 75% and 50% of the rural and urban population respectively for subsidized foodgrains under Targeted Public Distribution System, the Bill also contains separate provisions for nutritional support to women and children. Various provisions of the Bill, including those relating to children, have been prepared after wide ranging consultations with various stakeholders, including State Governments. There is a broad agreement on provisions relating to children.

Additional foodgrains for poorest districts

2212. SHRI B.S. GNANADESIKAN: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state: